West Bengal Act X of 1951

THE WEST BENGAL APPROPRIATION ACT, 1951.

(Passed by the West Bengal Legislature.)

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 31st March, 1951.7

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirtyfirst day of March, 1952.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1952;

It is hereby enacted as follows:—

- 1. This Act may be called the West Bengal Appropria- Short title. tion Act, 1951.
- From and out of the Consolidated Fund of West Issue of 2. Bengal there may be paid and applied sums not exceeding \$\frac{\text{RS. 04}}{91,000}\$ those specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees sixty-four crores sixtynine lakhs and ninety-one thousand towards defraying the several charges which will come in course of payment Bengal during the year ending on the thirty-first day of March, for the 1952, in respect of the services specified in column 2 of the year 1951-Schedule.

out of the dated Fund of

3. The sums authorised to be paid and applied from and Approout of the Consolidated Fund of West Bengal by this Act Priation. shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirtyfirst day of March, 1952.

SCHEDULE.

1	2			
ant	Services and purposes.	Sums not exceeding		ing
Vo.	The stand purposes.	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.
3	4Tayor on In	Rs.	Rs.	Rs.
	4Taxes on Income other than Corporation Tax.	3,53,000		3,53,000
2	7Land Revenue	49,42,000		49,42,000
3	8—State Excise Duties	38,08,000		38,08,000
5	9—Stamps	6,88,000		6,88,000
6	11—Registration	55,63,000		55,63,000
7	12Charges on second 5 35	16,29,000	••	16,29,000
	, cincics Acts.		4,50,000	4,50,000
	13—Other Taxes and Duties	14,88,000		14,88,000
	C—Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			11,00,000
	17—Interest on works for which Capital Accounts are kept.		11,86,000	11,86,000
	XVII—Irrigation—Working expenses			22,00,000
	18—Other Revenue expenditure financed from Ordinary Revenues.			
	18(1)—Other Revenue expenditure financed from Famine Insurance Fund.			
N	GG—Gapital Account of Irrigation, lavigation, Embankment and Drainage Works not charged to Revenue.			
6	8-Construction of Irrigation, Navi-	0,04,36,000	16,11,000 10	,20,47,000
	H—Civil Works and Miscellaneous Public Improvements.			
5]	A—Interest on Capital Outlay on Multipurpose River Schemes.			
17	IH—Capital Account of Civil Works and Miscellaneous Public Improve- nents outside the Revenue Account.			
10.	A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account.			<u></u>

X of 1951.]

(Schedule.)

1	2	3			
		Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged or the Conso- lidated Fund.	Total.	
	E—Debt Services.	Rs.	Rs.	Rs.	
11	22—Interest on Debt and other obliga- tions.	1,000	9,11,000	9,12,000	
	F—Civil Administration.				
12	25—General Administration—General Administration.	2,62,86,000	8,07,000	2,70,93,000	
13	25—General Administration—Debt Conciliation.				
14	27—Administration of Justice	72,90,000	27,40,000	1,00,30,000	
15	28—Jails and Convict Settlements	1,03,81,000		1,03,81,000	
16	29—Police	5,46,34,000		5,46,34,000	
17	30—Ports and Pilotage	8,89,000		8,89,000	
18	36—Scientific Departments	97,000	••	97 ,0 00	
19	37—Education	3,47,25,000		3,47,25,000	
20	38—Medical	3,38,85,000	60,000	3,39,45,000	
21	39—Public Health	1,09,19,000		1,09,19,000	
22	40—Agriculture 71—Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.	2,42,62,000		2,42,62,000	
23	41—Veterinary	17,92,000	,.	17,92,000	
24	42—Co-operation	19,74,000		19,74,000	

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ACT	[West Ben.				7	
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	ling	as not excee	Sur		Grant	
	n Total.	Charged of the Conso lidated Fund.	Voted by the Legislative Assembly.	Services and purposes.	No.	
	Rs.	Rs.	Rs.	49. Talantin T. 1	c	
				43—Industries—Industries H—Givil Works and Miscellaneous		
		I		Public Imprevements. 52A—Other Revenue Expenditure connected with Electricity Schemes. XLI—Receipts from Electricity		
		•		Schemes—Working expenses. HH—Capital Account of Civil Works and Miscellaneous Fablic Improvements charged to Revenue.	25	
	1,09,22,000	10,000	1,09,12,000	53—Capital Outlay on Electricity Schemes met out of Revenue.		
				FF—Civil Administration—Capital Account not charged to Revenue.		
		•		72—Capital Outlay on Industrial Development outside the Revenue Account.		
				SIA—Capital Outlay on Electricity Schemes outside the Revenue Account.	8	
	19,37,000	.,	19,37,000	3—Industries—Fisheries	- 1	
	35,55,000		35,55,000	3—Industries—Cinchona	1	
	24,66,000		24,66,000	7—Miscellaneous Departments	28 4	
				H—Civil Works and Miscellaneous Public Improvements.		
)—Civil Works	11	
	7,17,78,000	10,31,000	7,07,47,000	H—Civil Works and Missellaneous public improvements not charged to Revenue.	9 ∤ F	
				Capital Account of Civil Works outside the Revenue Account.	81-	
				J-Miscellaneous.		
	20.61.600		29,61,000	-Famine	0 54-	
*	29,61,000 2,00,000		2,00,000	A—Territorial and Political Pensions	1 544	

X of 1951.]

1	2		3		
		Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.	
	55—Superannuation allowances and pensions.	Rs.	Rs.	Rs.	
	JJ-Miscellaneous-Capital Account charged to Revenue.				
32	55A—Commutation of pensions financed from Ordinary Revenues.	1,18,19,000	2,11,000	1,20,30,000	
	JJ—Miscellaneous—Capital Account not charged to Revenue.				
Ĺ	83—Payments of commuted value of pensions.	J			
33	J—Miscellaneous,			40,53,000	
	56—Stationery and Printing Deposits and Advances.	40,53,000			
l	Depreciation Reserve Fund—Government Presses.				
	J—Miscellaneous.				
(57—Miscellaneous—Miscellaneous)			
34 {	82—Capital Account of other State Works outside the Revenue Account.	2,77,47,000	26,83,000	3,04,30,000	
ſ	E-Debt Services,	1			
	22—Interest on Debt and other obligations—Expenditure on displaced persons.				
	J—Miscellaneous.				
	57—Miscellaneous—Expenditure on displaced persons.				
35	JJ—Miscellaneous—Capital Account not charged to Revenue.	10,01,13,000	1,00,000	10,02,13,000	
	82—Capital Account of other State Works outside the Revenue Account—Expenditure on displaced persons.				
	Deposits and Advances.				
	Loans and Advances bearing interest— Loans and Advances to displaced persons.]			

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Grant			Sums not exce	eding
No.	Services and purposes.	Voted by the Legislative Assembly.	the Cons	0-
	M—Extraordinary items.	Rs.	Rs.	Rs.
36	63—Extraordinary charges in India	3,99,65,00	0	3,99,65,000
37	64C—Pre-partition Payments	27,09,000	'	27,09,000
۲	JJ - Miscellaneous - Capital Account not charged to Revenue.			
38	XLVIA—Receipts from Road Transport Scheme—Working expenses. 82B—Capital Outlay on Road Transport Scheme outside the Revenue Account.	1,28,56,000	6,75,000	1,35,31,000
39	85A—Capital Outlay on Schemes of State Trading.	9,58,000		9,58,000
	Deposits and Advances.			
	Interest-free Advances	48,69,000	••	48,69,000
41 1	Loans and Advances bearing interest	1,06,07,000	• •	1,06,07,000
	Grand Total	63,45,16,000	1,24,75,000	64,69,91,000